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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA01/14.	118/16	Hearing	391 394	Haridas Pottath Vs. M/s Peerless Engineering Products (P)Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	S. HARI 9444035493	RESPONDENT	
2.	Bonny Kalyappa 8884321353	PETITIONER	

Counsel for petitioner is present. Heard counsel for petitioner. We have heard the counsel for respondents also by way of reply.

Orders reserved.


MEMBER (J)


MEMBER (T)